SHRI MANUBHAI PATEL: Sir, may I suggest that in order to inscribe this achievement in golden letters in the history of our Rajya Sabha, we pass this Resolution unanimously by giving standing ovation to our scientists?

MR. DEPUTY CHAIRMAN; This has already been done. This Resolution has already been passed.

## STATEMENT BY MINISTER—

Correcting the reply siren in the Rajya Sabha on the 19th February, 1981 to Unstarred Question 378, regarding Foreign Missionaries in India.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): Sir, in reply to part (b) of the Unstarred Question No. 378 answered on 19th February, 1981, the following was stated in the Annexure at S. No. 46:—

Maldives 72.'\*

The word 'Maldives' occurring in the above answer be substituted by the word "Malta\*.

## PAPERS LAID ON THE TABLE

- (1) Report and Accounts (1978-70) of the Braithwaite and Company Limited, Calcutta and related paper.
- (2) Report and Accounts of the Sam-bhar Salts Limited. Jaipur for the year ended the 30th September, 1980 and related papers.
- (3) Report and Accounts of the Hindustan Salts Limited, Jaipur for the year ended the 30th September, 1980 and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): Sir, 1 beg to lay on the Table a copy each (in

English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: —

on the Table

- 1. (I) (a) Third Annual Report and Accounts of the Braithwaite and Company Limited, Calcutta, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Compioller and Auditor General of India there on
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT-2614/81].
- (H) (a) Sixteenth Annual Report and Accounts of the Sambhar Salts Limited, Jaipur, for the year ended the 30th September, 1980, together with the Auditors' Report on the Accounts and the comments of the Comptroller ana Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-2613/81].
- (IH) (a) Twenty-second Annual Report and Account<sub>8</sub> of the Hindui-tan Salts Limited, Jaipur, for the yea<sub>r</sub> ended the 30th September, 1980, togethtr with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) ReTiew by Government on the working of the Company. [Plactd in Library. See No. LT-2612/81].
- 2. Statement (in English and Hindi giving reasons for the delay in laying the document mentioned at I above. [Placed in Library. See No. LT-2614/81.].

## Notifications of the Ministry of Industry (Department of Industrial Development)

SHRI CHARANJIT CHANANA.- Sir, I also beg to lay on the Table:

I. A copy (in English and Hindi) of the Ministry ef Industry (Department of Industrial Development) Notifica-